

**National Green Tribunal
(Principal Bench)**

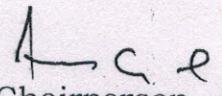
**Faridkot House
Copernicus Marg
New Delhi - 110001**

NGT(PB)/RG/5/2020/253

Dated: 06.06.2020

OFFICE ORDER

With a view to decide distribution of business of the Tribunal amongst its members sitting at different places and to specify the matters which may be dealt with by each such sitting, in terms of Rule 3 and 4 of NGT (Practice and Procedure) Rules, 2010, it is hereby ordered that where any Member/Bench of NGT wishes any particular matter of environmental importance to be taken up by the Tribunal, where the application (if any) may not be strictly as per the procedure specified under the Rules, the request shall be sent to the Chairperson, for allocation.


Chairperson
National Green Tribunal

Copy to:

1. PPS to the Hon'ble Chairperson, NGT
2. PA to all the Hon'ble Judicial & Expert Members, NGT
3. PA to the Registrar General
4. Ld. Registrars of all NGT Zonal for bringing the directions to the notice of all concerned.
5. PA to Ld. Deputy Registrar and Ld Assistant Registrars (all benches)
6. All Branches/Sections Incharge, NGT (PB) for bringing the directions to the notice of all concerned.
7. Website of NGT
8. Guard file.